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**12.48 ½ hrs.**

## **ASSENT TO BILLS**

Title : Bills passed by the Houses of Parliament during the current session and assented to by the President.

**SECRETARY-GENERAL:** Sir, I beg to lay on the Table the following 11 Bills passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on 3<sup>rd</sup> December, 2003:-

1. The Marriage Laws (Amendment) Bill, 2003;
2. The Railways (Second Amendment) Bill, 2003;
3. The Railway Protection Force (Amendment) Bill, 2003;
4. The Taxation Laws (Amendment) Bill, 2003;
5. The Appropriation (No. 5) Bill, 2003;
6. The Railways (Amendment) Bill, 2003;
7. The Electricity (Amendment) Bill, 2003;
8. The Indian Medicine Central Council (Amendment) Bill, 2003;
9. The Merchant Shipping (Amendment) Bill, 2003;
10. The Indian Council of World Affairs (Amendment) Bill, 2003; and
11. The Citizenship (Amendment) Bill, 2003.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following 11 Bills passed by the Houses of Parliament and assented to by the President:-

1. The Industrial Development Bank (Transfer of Undertakings) and Repeal Bill, 2003;
  2. The Sick Industrial Companies (Special Provisions) Repeal Bill, 2003;
  3. The Representation of the People (Second Amendment) Bill, 2003;
  4. The Delimitation (Amendment) Bill, 2003.
  5. The Constitution (Ninety-first Amendment) Bill, 2003;
  6. The Prevention of Terrorism (Amendment) Bill, 2003;
  7. The Constitution (Ninety-second Amendment) Bill, 2003;
  8. The Uttar Pradesh Reorganisation (Amendment) Bill, 2003;
  9. The Indian Telegraph (Amendment) Bill, 2003;
  10. The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2003; and
  11. The Constitution (Eighty-eighth Amendment) Bill, 2003.
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